भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

தமிழ்நாடு தமிழ்நாடு TAMILNADU 12 6 APR 2025

RAMACHANDRAN SUBRAMANIAN

DF 431939

K. SANKAR (S.V)
L. No: 1481/94
Nagar, Chennai-17

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH

IA No. of 2025

In

IA /IBC / 1616 (CHE) / 2023

In

IBA / 315 / 2020

In the matter of Insolvency and Bankruptcy Code, 2016

&

In the matter of RMA Metals & Alloys Private Limited

Mr. Ramachandran Subramanian,
Liquidator of RMA Metals & Alloys Private Limited.,
No. 29, Raju Naicken Street,
West Mambalam, Chennai – 600033

...Applicant

NOTARY
A.K. SRIDHARAN
Chennai City
G.O.Ms.No.590/2022
GOVT. OF TAMILNADU

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
UNDER OFHON'BLE NCLT, CHENNAI.
IBA/IA-001 / IP/P-01440/2018-2019/12136.

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

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भारत INDIA

INDIA NON JUDICIAL

தமிழ்நாடு தமிலநாடு TAMILNADU

30 APR 2025

DF 445824

R. SANKAR (S.V)
L No. 1481/94
Nagar, Chennai-17

Ramachandran Subramanian

VERIFYING AFFIDAVIT

I, Ramachandran Subramanian, son of R. Subramaniam, aged about 57 years, having my office at No. 29, Raju Naicken Street, West Mambalam, Chennai – 600033, do hereby solemnly state and sincerely affirm as follows:

1. I am the Liquidator appointed by this Hon'ble Tribunal in respect of Liquidator appointed in respect of RMA Metals & Alloys Private Limited vide order dated 05.03.2025 in IA /IBC / 1616 (CHE) / 2023 in IBA / 315 / 2020. I am hence competent to swear this affidavit for the benign consideration of this Hon'ble Tribunal.

2. That the contents of the accompanying Application are true to the best of my knowledge, information and belief.

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
IBBI/IPA-001/IP-P-01440/2018-2019/12136.

Solemnly affirmed at Chennai ( )

On this the 30th day of April 2025 ( )

And signed his name in my presence ( )

BEFORE ME

30-04-2025

NOTARY:: Chennai

NOTARY
A.K. SRIDHARAN
Chennai City
G.O.Ms.No.590/2022
GOVT. OF TAMILNADU

A.K. SRIDHARAN
ADVOCATE & NOTARY
65/29, III MAIN ROAD,
KASTURBA NAGAR,
ADYAR, CHENNAI-600 020.
Mobile No: 9840341164

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH

IA No. of 2025

In

IA /IBC / 1616 (CHE) / 2023

In

IBA / 315 / 2020

In the matter of Insolvency and Bankruptcy Code, 2016

&

In the matter of RMA Metals & Alloys Private Limited

Mr. Ramachandran Subramanian,
Liquidator of RMA Metals & Alloys Private Limited.,
No. 29, Raju Naicken Street,
West Mambalam, Chennai – 600033

...Applicant

VAKALATNAMA

I, Ramachandran Subramanian, Liquidator of RMA Metals & Alloys Private Limited, do hereby appoint and retain Krithajnya R., Advocate, as my counsel to appear for me in the above case on my behalf to conduct and prosecute (defend) the same and all proceedings therein before and after decree. They are also authorised to depute other Counsel to act on their behalf and also in any other proceedings connected thereto.

Dated at Chennai on this the 30th day of April 2025.

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
AS PER ORDER OF HON'BLE NCLT, CHENNAI.

APPLICANT

ACCEPTED: The address for service of all notices and processes is that of the counsel at Flat #7, 3rd Floor, B Wing, Parsn Manere, Anna Salai, Chennai – 600006, email ID: krithajnyaraghunathan@gmail.com, and mobile no: +91 8754504014

COUNSEL FOR APPLICANT

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH

IA No. of 2025

In

IA /IBC / 1616 (CHE) / 2023

In

IBA / 315 / 2020

In the matter of Insolvency and Bankruptcy Code, 2016

&

In the matter of RMA Metals & Alloys Private Limited

Mr. Ramachandran Subramanian,
Liquidator of RMA Metals & Alloys Private Limited,
No. 29, Raju Naicken Street,
West Mambalam, Chennai – 600033

...Applicant

APPLICATION FILED UNDER REGULATION 31(2) OF THE IBBI (LIQUIDATION PROCESS) REGULATIONS, 2016 READ WITH RULE 11 OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

I. DETAILS OF THE APPLICATION

i. Particulars of the Applicant

The Applicant is Mr. Ramachandran Subramanian, Liquidator appointed in respect of RMA Metals & Alloys Private Limited (**"Corporate Debtor"**), with Registration No. IBBI/IPA-001/IP-P01440/2018-2019/12136, and having address No. 29, Raju Naicken Street, West Mambalam, Chennai – 600033, email ID: subraman267@yahoo.com, and mobile number: +91 9025120271.

ii. Address for service of notices and processes on the Applicant

The address for service of all notices and processes on the Applicant is that of his counsel Krithajnya R., Advocate, having her office at Flat No. 7, Third Floor, B Wing, Parsn Manere,

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
UNDER ORDER OFHON'BLE NCLT, CHENNAI.

Anna Salai, Chennai – 600006, with email ID krithajnyaraghunathan@gmail.com, and mobile number +91 8754504014

II. JURISDICTION OF THE BENCH

This Hon'ble Tribunal was pleased to initiate liquidation process of the Corporate Debtor vide order dated 05.03.2025 in IA /IBC / 1616 (CHE) / 2023 in IBA / 315 / 2020 as the registered office of the Corporate Debtor is situated within the territorial jurisdiction of this Hon'ble Tribunal. The subject matter of the present application falls within the jurisdiction of this Hon'ble Tribunal. The present application is thus maintainable.

III. LIMITATION (IF APPLICABLE)

Under Regulation 31(2) of the IBBI (Liquidation Process) Regulations, 2016, a liquidator shall file the List of Stakeholders with the adjudicating authority within 45 days of the last date for the receipt of claims. The last date for the receipt of claims in the present matter was 05.04.2025 and therefore, the List of Stakeholders is to be filed on or before 20.05.2025. The present Application has thus been preferred within the prescribed limitation period

IV. FACTS OF THE CASE

The Applicant submits as follows:

1. The Applicant submits that corporate insolvency resolution process (CIRP) was initiated against the Corporate Debtor vide order of this Hon'ble Tribunal dated 09.12.2022 in IBA / 315 / 2020.

2. The Applicant submits that this Hon'ble Tribunal was pleased to order the commencement of the liquidation process of the Corporate Debtor vide order dated 05.03.2025 in IA /IBC / 1616 (CHE) / 2023 in IBA / 315 / 2020. Further, the Applicant herein was appointed as the Liquidator in respect of the Corporate Debtor vide the aforesaid order.

3. The Applicant submits that in accordance with Regulation 31 of the IBBI (Liquidation Process) Regulations, 2016, he has prepared a List of Stakeholders in respect of the liquidation process of the Corporate Debtor. The Applicant has hence preferred the present Application praying that this Hon'ble Tribunal may be pleased to take the aforesaid List of Stakeholders on record. Said List of Stakeholders has been annexed herewith as **ANNEXURE 1.**

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
AS PER ORDER OFHON'BLE NCLT, CHENNAI.
IBBI/IPA-001/IP/P-01440/2018-2019/12136.

V. MATTER NOT PENDING BEFORE ANY OTHER TRIBUNAL, AUTHORITY, OR COURT OF LAW

The Applicant declares that the matter regarding which this Application has been preferred is not pending before any other tribunal, authority, or court of law.

VI. RELIEF(S) SOUGHT

In light of the facts and circumstances stated hereinabove, it is hereby humbly prayed that this Hon'ble Tribunal may be pleased to take the List of Stakeholders under Regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 in respect of the liquidation process of RMA Metals & Alloys Private Limited filed herewith on record and pass such further or other orders as may be deemed necessary and thereby render justice.

VII. PARTICULARS OF THE BANK DRAFT EVIDENCING PAYMENT OF FEE FOR THE APPLICATION

Transaction Reference Number:

Mode:

Date:

Amount:

Dated at Chennai on this the 30th day of April 2025.

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
APPLICANT
LIQUIDATOR OF HON'BLE NCLT, CHENNAI.
IBBI/IPA-001/IP/P-01440/2018-2019/12136.

ANNEXURE 1

List of Stakeholders under Regulation 31(2) of the IBBI (Liquidation Process) Regulations, 2016

IN THE MATTER OF

RMA Metals & Alloys Pvt Ltd (INSOLVENCY PETITION No. IA(IBC)/1616/(CHE)/2023 in IBA/315/2020 UNDER LIQUIDATION UNDER CHAPER III PART II OF THE I & B CODE, 2016 DATED 5th March 2025

Sl.No	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of contingent Claims	Amount of Claims not Admitted	Amount of Claims Under Verification
		No. of claims	Amount	No. of Claims	Amount of Claims Admitted			
1	Secured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00
2	Unsecured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	7,37,66,817.45	1	7,37,66,817.45	0.00	0.00	0.00

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
AS PER ORDER OFHON'BLE NCLT, CHENNAI.
REG No.:IBBI / IPA-001 / IP/P-01440/2018-2019/12136.

4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	1,10,75,279.00	5	1,10,75,279.00	0.00	0.00	0.00
5	Operational creditors (Workmen)	0	0.00	0	0.00	0.00	0.00	0.00
6	Operational creditors (Employees)	0	0.00	0	0.00	0.00	0.00	0.00
7	Operational creditors (Government Dues)	1	97,23,728.00	1	97,23,728.00	0.00	0.00	0.00
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	49,95,011.00	1	21,26,687.00	0.00	28,68,324	0.00
9	Other creditors, if any, (other than financial creditors and operational Creditors	0	0.00	0	0.00	0.00	0.00	0.00
Total		8	9,95,60,835.45	8	9,66,92,511	0.00	28,68,324	0.00

List of secured financial creditors(other than Financial Creditors belonging to any class of creditors)										
Sl. No.	Name of Creditor	Identification No	Details Of Claims Received	Details of Claim Admitted						

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
AS PER ORDER OFHON'BLE NCLT, CHENNAI.
REG No: IBBI/IPA-001/IP/P-01440/2018-2019/12136.

			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Natu re of Clai m	Amount Covered by Security intrest	Amount Covered by Guarantee	Wheth er Relate d Party	% of Votin g Share in SCC	Amount of Contige nt Claim	Amou nt ofany Mutua l Dues that may be set off	Amoun t of Claim not Admitt ed	Amount of Claim under Verificati on	Remar ks if Any
1	Canar a Bank		09.01.20 25	7,37,66,817. 45	7,37,66,817. 45		7,37,66,817.4 5	7,37,66,817. 45	NO	76.00 %	0	0	0	0	
				7,37,66,817. 45	7,37,66,817. 45		-								

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
AS PER ORDER OFHON'BLE NCLT, CHENNAI.
REGN.NO.IBBI/IPA-001/IP/P-01440/2018-2019/12136.

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)															
Sl. No.	Name of Creditor	Identification No	Details Of Claims Received		Details of Claim Admitted										
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security intrest	Amount Covered by Guarantee	Wheter Related Party	% of Voting Share in SCC	Amount of Contigent Claim	Amount ofany Mutual Dues that may be set off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks if Any
1	IDFC First Bank Ltd			20,74,570	20,74,570	financial	NA	0.00	NO	0.00 %	0.00	0.00	0.00	0.00	
2	Shriram Finance			41,66,261	41,66,261	financial			No	12.00 %	0	0	0.00	0	To exercise voting rights of all unsecured financial creditors in SCC
3	Deutsche Bank			36,59,668	36,59,668	financial			No	0	0	0	0	0	
4	Hastimal Jain			5,87,390	5,87,390	financial			No	0	0	0	0	0	
5	Kirti Kumar			5,87,390	5,87,390	financial			No	0	0	0	0	0	
				11075279	11075279										

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
APPTD BY ORDER OF HON'BLE NCLT, CHENNAI.
IBBI/IPA-001/IP/P-01440/2018-2019/12136.

List of Operational creditors(Government Dues)

Sl. No.	Details Of Claimant			Details Of Claims Received		Details of Claim Admitted											
	Department	Government	Identification Number	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security intrest	Amount Covered by Guarantee	Whether Related Party	% of Voting Share in SCC	Amount of Contigent Claim	Amount ofany Mutual Dues that may be set off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks if Any	
1	Income Tax	Income Tax		21.01.2025	97,23,728	97,23,728	Income Tax			NO	10.00 %	0.00	0.00	0.00	0.00		
	TOTAL				97,23,728	97,23,728											

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
AS PER ORDER OF HON'BLE NCLT, CHENNAI.
REG NO. IBBI/IPA-001/IP/P-01440/2018-2019/12136.

Operational creditors (other than Workmen and Employees and Government Dues)															
Sl. No.	Name of Creditor	Identification No	Details Of Claims Received		Details of Claim Admitted										
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security intrest	Amount Covered by Guarantee	Whether Related Party	% of Voting Share in SCC	Amount of Contigent Claim	Amount ofany Mutual Dues that may be set off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks if Any
1	Padmavathi Metals & Wires			49,95,011	21,26,687	Operational Claim	NA	0.00	NO	2.00 %	0.00	0.00	26,68,324	0.00	
TOTAL				49,95,011	21,26,687										

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
AS PER ORDER OFHON'BLE NCLT, CHENNAI.
REG NO: IBBI/IPA-001/IP/P-01440/2018-2019/12136.

Composition of SCC with voting rights as updated on 18.04.2025				
S.No	Name	Claimed Amount	Admitted Amount	Voting%
1	Canara Bank	7,37,66,817.45	7,37,66,817.45	76.00%
2	Shriram Finance Ltd	1,10,75,279	1,10,75,279	12%
3	Income Tax Dept	97,23,728	97,23,728	10.00%
4	Padmavathi Metals & Wires	49,95,011	21,26,687	2%
				100%

For RMA METALS & ALLOYS PVT LTD
(IN LIQUIDATION)

RAMACHANDRAN SUBRAMANIAN
LIQUIDATOR
AS PER ORDER OF HON'BLE NCLT, CHENNAI.
IBBI/IPA-001/IP/P-01440/2018-2019/12136.